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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 5085/2014 & CM Appl. 10150/2014

H V LODHA Petitioner

Through: Mr. Rahul Malhotra, Adv.

versus

DELHI DEVELOPMENT AUTHORITY

..... Respondent

Through: Mr. Rakesh Mittal with Mr. Kamlesh

Anand, Advs.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

ORDER 14.08.2015

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Learned counsel for the respondent-DDA prays for an adjournment.

In the interest of justice, adjourned to 16th October, 2015.

MANMOHAN, J

AUGUST 14, 2015 NG





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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 3076/2011 & IA No. 15669/2014

NITISH KUMAR SENGUPTA & ANR Plaintiffs

Through: Ms. Ayshwarya Chandar, Advs. for

plaintiff No.2.

versus

MEKHALA SEN GUPTA & ORS Defendants

Through: Ms. Mamta Tiwari with Mr. Savinder

Singh & Mr. Aranya Moulick, Advs.

for D-2.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

ORDER 14.08.2015

List the present case for hearing on 18th September, 2015.

MANMOHAN, J

AUGUST 14, 2015 NG